

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/1236/2022 in Company Petition IB/236/2022
NAME OF THE COMPANY	Sew Infrastructure Limited
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Sew Infrastructure Limited
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/1236/2022

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee for the Applicant.

Ld. Senior Counsel Mr. Avinash Desai for the Respondent.

Both parties pray some more time to settle the matter. Last opportunity is granted for settlement of the matter, otherwise it will be heard in regular course. **Matter is adjourned to 02.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)